CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE

DATED THIS THE 14th DAY OF JULY. 1987

Present : Hon'ble Sri Ch. RAMAKRISHNA RAD

Member (J)

Hon'ble Sri P. SRINIVASAN

Member (A)

APPLICATION No. 413/87(F)

Sri Rangaswamy, C/o Sri H.S.Jois, Advocates, No.150/36, 'Vagdevi', Shankarpuram, Bangalore - 4.

Applicant

(Sri Prasad Subbanna

.. Advocate)

Vs.

The Director of Census Operations in Karnataka, 21/1, Mission Road, Bangalore - 27.

The Joint Director of Census Operation, No.21/1, Mission Road, Bangalore - 27.

Respondents

(Sri M.V.Rao

... Advocate)

This application has come up before the court today.

Hon'ble Sri P.Srinivasan, Member(A) made the following:

ORDER

In this application made u/s 19 of the Administrative

Tribunals Act, 1985, the applicant is aggrieved with order dated 20.5.87

of respondent 2 (JD Census Operations, karnataka) by which he was reverted

from the post of Computer to that of Assistant Compiler. Sri M.V.Rao,

Addl.C.G.S.C., appeared for the respondents. After the matter was heard

for some time Sri Prasad Subbanna, learned counsel forthe applicant,

sought permission to withdraw the application to which Sri Rao had no

objection.

2. In view of this the application is dismissed as withdrawn.
Parties to bear their costs.

Chantes

MEMBER(J)

1.5 14/2/87

MEMBER(A)

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALDRE BENCH

Commercial Complex(BDA), Indiranagar, Bangalore - 560 038

Dated: 20-7-87

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To	0					
1*	Sri.Rangaswamy, Statistical Assis Office/As.the Dir Sta/Karminston Ro Blangalore— 27.	edtor of Cebus	Operations,	Cent: High	M.Vasudeva Rac, rel Govt. Stand Court Building re- 1.	ing Counsel,
2.	Sri.H.S.Jois, Adv No. 36, Vagde Shankarapuram, B'lore- 4.					
3.	The Director of C 21/1, Mission Roa B'lore- 27.		ns,			
4.	The Joint Directo 21/1, Mission Roa B'lore- 27.	d,	-			
	Sublect: SEND	ING COPIES OF (ORDER PASSED	BY THE BENC	H IN	
	APPL	ICATION NO	413/87	(F)		
		*				
	Please find er	nclosed herewit	th the copy	of the Order	/ Intermediate	
pa	passed by this Trib	unal in the abo	ove said App	lication on	14-7-87	- _•

Encl : as above.

SECTION OFFICER (JUDICIAL)

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE

DATED THIS THE 14th DAY OF JULY, 1987

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Member (J)

Hon'ble Sri P.SR INIVASAN

Member (A)

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MEMBER (J)

MEMBER (A)

True

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